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Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI D.V. SADANANDA GOWDA): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2015-2016, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2015-2016.

[Placed in Library, See No. LT 5832/16/16]

...(Interruptions)

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Section 55 of the Aadhaar (targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016:-

- (1) The Unique Identification Authority of India (Terms and Conditions of Service of Chairperson and Members) Rules, 2016 published in Notification No. G.S.R.680(E) published in Gazette of India dated 12th July, 2016.
- (2) The Unique Identification Authority of India (Transaction of Business at Meetings of the Authority) Regulation, 2016 published in Notification No. 13012/64/2016/Legal/UIDAI (No. 1 of 2016) published in Gazette of India dated 14th September, 2016.
- (3) The Aadhaar (Enrolment and Update) Regulations, 2016 (2 of 2016) published in Notification No. 13012/64/2016/Legal/UIDAI (No. 2 of 2016) published in Gazette of India dated 14th September, 2016.
- (4) The Aadhaar (Authentication) Regulations, 2016 published in Notification No. 13012/64/2016/Legal/UIDAI (No. 3 of 2016) published in Gazette of India dated 14th September, 2016.
- (5) The Aadhaar (Data Security) Regulations, 2016 published in Notification No. 13012/64/2016/Legal/UIDAI (No. 4 of 2016) published in Gazette of India dated 14th September, 2016.
- (6) The Aadhaar (Sharing of Information) Regulations, 2016 published in Notification No. 13012/64/2016/Legal/UIDAI (No. 5 of 2016) published in Gazette of India dated 14th September, 2016.

[Placed in Library, See No. LT 5833/16/16]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-
 - (a) (i) Review by the Government of the working of the Metro-Link Express for Gandhinagar and Ahmedabad (Mega) Company Limited, Gandhinagar, for the year 2015-2016.
 - (ii) Annual Report of the Metro-Link Express for Gandhinagar and Ahmedabad (Mega) Company Limited, Gandhinagar, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5834/16/16]

- (b) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5835/16/16]

- (c) (i) Review by the Government of the working of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the National Capital Region Transport Corporation Limited, New Delhi, for the year 2015-2016 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5836/16/16]

- (d) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2015-2016.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5837/16/16]

(2) A copy of the Notification No. S.O.3440(E) (Hindi and English versions) published in Gazette of India dated 11th November, 2016 regarding extension of tenure of Claims Commissioner for Delhi Metro Rail Corporation Limited for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death of, or bodily injury to person, or damage to any Property arising out of the working of the Delhi Metro under Section 48 of the Metro Railways (Operation and Maintenance) Act, 2002.

[Placed in Library, See No. LT 5838/16/16]

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2015-2016, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5839/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2015-2016.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5840/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5841/16/16]

...(Interruptions)

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभापतल पर रखता हूँ:-

(1) निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) भारतीय यूरैनियम निगम लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5842/16/16]

- (दो) भारतीय इलेक्ट्रोनिक्स निगम लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5843/16/16]

- (तीन) इंडियन रेअर अर्थ्स लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5844/16/16]

- (चार) न्यूविलियर पावर कार्पोरेशन ऑफ इंडिया लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5845/16/16]

- (पाँच) भारतीय नाभिकीय विद्युत निगम लिमिटेड तथा परमाणु ऊर्जा विभाग के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5846/16/16]

- (छ) उत्तर-पूर्व हस्तशिल्प और हथकरघा विकास निगम लिमिटेड तथा उत्तर-पूर्व क्षेत्र विकास मंत्रालय के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5847/16/16]

- (2) (एक) केन्द्रीय सिविल सेवा सांस्कृतिक और खेलकूद बोर्ड, नई दिल्ली के वर्ष 2015-16 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) केन्द्रीय सिविल सेवा सांस्कृतिक और खेलकूद बोर्ड, नई दिल्ली के वर्ष 2015-16 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5848/16/16]

- (3) (एक) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) टाटा मेमोरियल सेंटर, मुंबई के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5849/16/16]

भौतिकी संस्थान, भुवनेश्वर के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(4) (एक)

- (दो) भौतिकी संस्थान, भुवनेश्वर के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5850/16/16]

- (5) (एक) हरीश चन्द्रा अनुसंधान संस्थान, इलाहाबाद के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) हरीश चन्द्रा अनुसंधान संस्थान, इलाहाबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5851/16/16]

- (6) (एक) डोमी भाभा राष्ट्रीय संस्थान, मुंबई के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) डोमी भाभा राष्ट्रीय संस्थान, मुंबई के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5852/16/16]

(7) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) भारतीय इलेक्ट्रॉनिक्स निगम लिमिटेड, हैदराबाद के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) भारतीय इलेक्ट्रॉनिक्स निगम लिमिटेड, हैदराबाद का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 5853/16/16]

- (8) (एक) गूड कल्याण केन्द्र, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) गूड कल्याण केन्द्र, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5854/16/16]

- (9) (एक) सिविल सर्विसेज सोसायटी, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) सिविल सर्विसेज सोसायटी, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5855/16/16]

(10) लोकपाल और लोकायुक्त अधिनियम, 2013 की धारा 61 की उपधारा (2) के अंतर्गत लोक सेवक (सूचना तथा आस्तियों और दायित्वों) की वार्षिक विवरणी देना तथा विवरणियां फाइल करने में आस्तियों की छूट देने के लिए सीमाएं) दूसरा संशोधन नियम, 2016 जो 29 जुलाई, 2016 के भारत के राजपत्र में अधिसूचना सा. का.नि. 747(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5856/16/16]

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ:-

(1) भारतीय तार अधिनियम, 1885 की धारा 7 की उपधारा (5) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) भारतीय बेतार टेलीग्राफी (वाणिज्यिक रेडियो ऑपरेटर का दक्षता प्रमाण-पत्र तथा वैश्विक सामुद्रिक डिस्ट्रेस एवं सुरक्षा प्रणाली के संचालन के लिए लाइसेंस) संशोधन नियम, 2016 जो 8 अक्टूबर, 2016 के भारत के साप्ताहिक राजपत्र में अधिसूचना संख्या सा.का.नि. 186 में प्रकाशित हुए थे।
- (दो) भारतीय टेलीग्राफ सर्ट ऑफ वे नियम, 2016 जो 16 नवम्बर, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 1070 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 5857/16/16]

(2) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) टेलीकम्युनिकेशन्स कंसल्टेंट्स इंडिया लिमिटेड तथा दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5858/16/16]

- (दो) टेलीकम्युनिकेशन्स कंसल्टेंट्स इंडिया लिमिटेड तथा टीसीआईएल बिना टॉल रोड लिमिटेड के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5859/16/16]

- (तीन) टेलीकम्युनिकेशन्स कंसल्टेंट्स इंडिया लिमिटेड तथा तमिलनाडु टेलीकम्युनिकेशन्स लिमिटेड के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 5860/16/16]

(चार) आईटीआई लिमिटेड तथा दूरसंचार विभाग, संचार और सूचना प्रौद्योगिकी मंत्रालय के बीच वर्ष 2016-2017 के लिए हुआ समझौता ज्ञापन ।

[Placed in Library, See No. LT 5861/16/16]

(3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) आईटीआई लिमिटेड, बंगलोर के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) आईटीआई लिमिटेड, बंगलोर का वर्ष 2015-2016 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 5862/16/16]

(4) (एक) सेंटर फॉर डेवलपमेंट ऑफ टेलीमैटिक्स, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति तथा लेखापरीक्षित लेखे ।

(दो) सेंटर फॉर डेवलपमेंट ऑफ टेलीमैटिक्स, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)

[Placed in Library, See No. LT 5863/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, On behalf of Shri Mukhtar Abbas Naqvi, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Minorities Development and Finance Corporation, Delhi, for the year 2015-2016.

(ii) Annual Report of the National Minorities Development and Finance Corporation, Delhi, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5864/16/16]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Haj Committee of India, Mumbai for the year 2014-2015, together with Audit Report thereon.

(ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the Haj Committee of India, Mumbai for the year 2014-2015.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 5865/16/16]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Waqf Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Waqf Council, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5866/16/16]

(5) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Minorities Development and Finance Corporation and the Ministry of Minority Affairs for the year 2016-2017.

- (6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Haj Committee of India, Mumbai for the year 2015-2016, together with Audit Report thereon.
- (ii) Statement regarding Review (Hindi and English versions) by the Government on the Audited Accounts of the Haj Committee of India, Mumbai for the year 2015-2016.

[Placed in Library, See No. LT 5868/16/16]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Dadra and Nagar Haveli Waqf Board, Silvassa, for the year 2015-2016.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dadra and Nagar Haveli Waqf Board, Silvassa, for the year 2015-2016.

[Placed in Library, See No. LT 5869/16/16]

...(Interruptions)

विदेश मंत्रालय में राज्य मंत्री (जनरल विजय कुमार सिंह) (सेवानिवृत्त) :माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ:-

- (1) इंडिया डेवलपमेंट फाउंडेशन ऑफ ओवरसीज इंडियन्स, नई दिल्ली के वर्ष 2014-15 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षित प्रतिवेदन।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभापटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5870/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5871/16/16]

(2) A copy of the Railway Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Amendment Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.1088(E) in Gazette of India dated 24th November, 2016 under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library, See No. LT 5872/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Genome Research, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by

the Government of the working of the National Institute of Plant Genome Research, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5873/16/16]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2015-2016.

[Placed in Library, See No. LT 5874/16/16]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Animal Biotechnology, Hyderabad, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Animal Biotechnology, Hyderabad, for the year 2015-2016.

[Placed in Library, See No. LT 5875/16/16]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Faridabad, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Faridabad, for the year 2015-2016.

[Placed in Library, See No. LT 5876/16/16]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2015-2016.

[Placed in Library, See No. LT 5877/16/16]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2015-2016.

[Placed in Library, See No. LT 5878/16/16]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Agri-Food Biotechnology Institute, Mohali, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Agri-Food Biotechnology Institute, Mohali, for the year 2015-2016.

[Placed in Library, See No. LT 5879/16/16]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the

Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2015-2016, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2015-2016.

[Placed in Library, See No. LT 5880/16/16]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5881/16/16]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2015-2016.

[Placed in Library, See No. LT 5882/16/16]

(11) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2015-2016.
- (ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5883/16/16]

- (b) (i) Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2015-2016.
- (ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5884/16/16]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre of Innovative and Applied Bioprocessing, Mohali, for the year 2015-2016.

[Placed in Library, See No. LT 5885/16/16]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Translational Health Science and Technology Institute, Gurgaon, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Translational Health Science and Technology Institute, Gurgaon, for the year 2015-2016.

[Placed in Library, See No. LT 5886/16/16]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2015-2016.

[Placed in Library, See No. LT 5887/16/16]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Stem Cell Science and Regenerative Medicine, Bangalore, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Stem Cell Science and Regenerative Medicine, Bangalore, for the year 2015-2016.

[Placed in Library, See No. LT 5888/16/16]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5889/16/16]

(17) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Bharat Immunologicals and Biologicals Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2016-2017.

[Placed in Library, See No. LT 5890/16/16]

- (ii) Memorandum of Understanding between the Indian Vaccines Corporation Limited and the Department of Biotechnology, Ministry of Science and Technology, for the year 2016-2017.

[Placed in Library, See No. LT 5891/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati, New Delhi, for the year 2015-2016.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5892/16/16]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Broadcast Engineering Consultants India Limited and the Ministry of Information and Broadcasting for the year 2016-2017.

[Placed in Library, See No. LT 5893/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table a copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the second quarter of financial year 2016-2017 and Statement explaining deviations in meeting the obligations of the Government under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 5894/16/16]

12.04 hours

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE